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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 8.8.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/201/2018
PETITION NUMBER : CP/35/2017
NAME OF THE PETITIONER(S) : RADHAKRISHNAN SATHURAPPAN
NAME OF THE RESPONDENT(S) : EZON ENERGY SOLUTIONS PVT LTD
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

1. SANGAMITHRA Counsel for Respondent/
Petitioner
Genicon Associates

2. N.P. Nagalakshmi }
D. Rajasekaran } } Counsel's for
R2 and R5 }
[Signature]

ORDER

Counsels for both the parties present. Counsel for the Respondents prayed for time to file a reply. At request, time is enlarged. Put up along with CP/35/2017 on 13.08.2018 at 10.30 AM.

csd-
(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)